

GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA

UNSTARRED QUESTION NO.3234
ANSWERED ON 16/08/2005
VACANT POST OF SC/ST
Aizawl Sh. Ramdas

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- whether some posts in various categories meant for the persons belonging to SCs/STs are lying vacant in various departments and undertakings under this Ministry;
- If so, the details thereof as on date;
- whether the employees working in these departments and undertakings have been promoted and fresh appointments have been made in these departments/undertakings during the last three years and the current year;
- If so, the year-wise and category-wise details of fresh appointments made under various categories during the above period;
- whether the prescribed rules have been followed with regard to the appointment and promotion of persons belonging to SCs/STs categories; and
- If not, the remedial steps taken in this regard?

Answer

MINSTR OF DEVELOPMENT OF NORTH EASTERN REGION(SHRI R. KINDEWJI)

(a) to (f). The information is enclosed in respect of all the four undertakings under this Ministry as at Annexure - I, I, II, III & IV.

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3234 for answer on 16th August, 2005 regarding Vacant Post of SC/ST by Shri Ramdas Aizawl.

QUESTION STATUS

NECDI NERAMAC NEHDC NEC

(a) There are 4 backlog vacancies of Scheduled Castes in direct recruitment. However, these backlog vacancies were due for recruitment made prior to December 13, 2002 from which date the reservation policy became effective in NECDI. No posts in any categories meant for STs/SCs are lying vacant in the Corporation 21 ST employees in excess whereas 5 SC posts remain to be adjusted.

(b) Managerial Grade A (03 - SC) Executive Staff - I (01 - SC) Not applicable As above

(c) Not applicable Yes

(d) Management Trainee Grade A (General - 01 in 2002) Executive Assistant Trainee (General - 01ST - 01 in 2002) Not applicable Group A Officer (ST - 01 in 2003)

(e) No recruitment and promotion have been made after December 13, 2004 the date with effect from which Reservation Policy in NECDI was made effective in NECDI. Any recruitment or promotion to be made in the future shall be made as per the prescribed rules. Prescribed rules from the Government of India are being followed with regard to the appointment and promotions of persons belonging to SC/ST categories. Yes

(f) Not applicable

KEY:

- NECDI - North Eastern Development Finance Corporation Limited.
- NERAMAC - North Eastern Regional Agricultural Marketing Corporation Limited.
- NEHDC - North Eastern Handicrafts and Handlooms Development Corporation Limited.
- NEC - North Eastern Council

ANNEXURE I

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3234 for answer on 16th August, 2005 regarding Vacant Post of SC/ST by Shri Ramdas Aizawl.

NECDI NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED (NECDI)

(a) whether some posts in various categories meant for the persons belonging to SCs/STs are lying vacant in various departments and undertakings under this Ministry, there are 4 backlog vacancies of Scheduled Castes in direct recruitment. However, these backlog vacancies were due for recruitment made prior to December 13, 2002 from which date the reservation policy became effective in NECDI.

(b) If so, the details thereof as on date Managerial Grade A (03 - SC) Executive Staff - I (01 - SC)

(c) whether the employees working in these departments and undertakings have been promoted and fresh appointments have been made in these departments/ undertakings during the last three years and the current year. Yes, however, for the last two years and during the current year, neither any person has been promoted nor fresh recruitment has been made.

(d) If so, the year-wise and category-wise details of fresh appointments made under various categories during the above period Management Trainee Grade A (General - 01 in 2002) Executive Assistant Trainee (General - 01 ST - 01 in 2002)

(e) whether the prescribed rules have been followed with regard to the appointment and promotion of persons belonging to SCs/STs categories No recruitment and promotion have been made after December 13, 2004 the date with effect from which Reservation Policy in NECDI was made effective in NECDI. Any recruitment or promotion to be made in the future shall be made as per the prescribed rules.

(f) If not, the remedial steps taken in this regard Not applicable

ANNEXURE II

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3234 for answer on 16th August, 2005 regarding Vacant Post of SC/ST by Shri Ramdas Aizawl.

NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LIMITED (NERAMAC)

(a) whether some posts in various categories meant for the persons belonging to SCs/STs are lying vacant in various departments and undertakings under this Ministry, No posts in any categories meant for STs/SCs are lying vacant in the Corporation

(b) If so, the details thereof as on date Not applicable

(c) whether the employees working in these departments and undertakings have been promoted and fresh appointments have been made in these departments/ undertakings during the last three years and the current year. Not applicable

(d) If so, the year-wise and category-wise details of fresh appointments made under various categories during the above period Not applicable

(e) whether the prescribed rules have been followed with regard to the appointment and promotion of persons belonging to SCs/STs categories Prescribed rules from the Government of India are being followed with regard to the appointment and promotions of persons belonging to SC/STs categories.

(f) If not, the remedial steps taken in this regard Not applicable

ANNEXURE III

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3234 for answer on 16th August, 2005 regarding Vacant Post of SC/ST by Shri Ramdas Aizawl.

NORTH EASTERN HANDICRAFTS AND HANDLOOMS DEVELOPMENT CORPORATION LIMITED (NEHDC)

(a) whether some posts in various categories meant for the persons belonging to SCs/STs are lying vacant in various departments and undertakings under this Ministry, 21 ST employees in excess whereas 5 SC posts remain to be adjusted.

(b) If so, the details thereof as on date As above

(c) whether the employees working in these departments and undertakings have been promoted and fresh appointments have been made in these departments/ undertakings during the last three years and the current year. Yes

(d) If so, the year-wise and category-wise details of fresh appointments made under various categories during the above period Group A Officer (ST - 01 in 2003)

(e) whether the prescribed rules have been followed with regard to the appointment and promotion of persons belonging to SCs/STs categories Yes

(f) If not, the remedial steps taken in this regard Not Applicable

ANNEXURE IV

Annexure referred to in reply to parts (a) to (f) of Lok Sabha Unstarred Question No. 3234 for answer on 16th August, 2005 regarding Vacant Post of SC/ST by Shri Ramdas Aizawl.

NORTH EASTERN COUNCIL (NEC)

(a) whether some posts in various categories meant for the persons belonging to SCs/STs are lying vacant in various departments and undertakings under this Ministry, Nil

(b) If so, the details thereof as on date Does not arise

(c) whether the employees working in these departments and undertakings have been promoted and fresh appointments have been made in these departments/ undertakings during the last three years and the current year. 2002Promotion - SC (01), ST (04)Fresh Appointment - SC (01), ST (01)

(d) If so, the year-wise and category-wise details of fresh appointments made under various categories during the above period Promotion Fresh Appointments2002 - 01 NilST - 03 022003 - Nil NilST - Nil Nil2004 - Nil NilST - 01 Nil2005 - Nil Nil

(e) whether the prescribed rules have been followed with regard to the appointment and promotion of persons belonging to SCs/STs categories Yes

(f) If not, the remedial steps taken in this regard Does not arise